COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 140 OF 2014

Dated : 19th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. & Ors. Vs.				Appellant(s)
Gujarat Electricity Regulatory	Comm	ission		Respondent(s)
Counsel for the Appellant (s)	:	Mr. M.G.Ramachand Ms. Ranjitha Ramach Ms.Poorva Saigal Mr. Shubham Arya		an
Counsel for the Respondent(s)	:	Ms. Suparna Srivasta	ava fo	or R-1
	<u>ORDER</u>			

List this matter on <u>19.07.2018</u>, as requested by the learned counsel appearing for the Appellant.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member